

[Shri Lalit Vijay Singh]

(b) Statement by Government accepting the above Report.

[Placed in Library See No. LT-1867/91 for (a) and (b).]

(viii) (a) Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Statement by Government accepting the above Report.

[Placed in Library. See No LT-1866/91 for (a) and (b)]

II. A copy (in English and Hindi) of the Ministry of Surface Transport Notification G.S.R. No 638, dated the 13th October, 1990, publishing the General Reserve Engineer Force, Group 'C' and Group 'D' Recruitment (Amendment) Rules, 1990, together with an explanatory memorandum thereon.

[Placed in Library. See No. LT-1865/91.]

I Report and Accounts (1989-90) of the various Public Sector Undertakings and other related papers under Companies Act, 1956.

II Report (1989-90) of the Coir Board, Cochin and related papers.

III. Report (1989-90) of the Khadi and Village Industries Commission, Bombay and related papers.

IV. Report and Accounts (1989-90) of the various Institutes and related papers.

V. The Lakshadweep Khadi and Village Industries Board Regulation, 1990.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY) Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers

under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Fourth Annual Report and Accounts of the Bharat Yantra Nigam Limited, Allahabad, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-2085/91 for (a) and (b)]

(ii) (a) Eighteenth Annual Report and Accounts of the Scooters India Limited, Lucknow, for the year 1989-90, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report

[Placed in Library See No LT-2082/91 for (a) and (b)]

(iii) (a) Twenty-fifth Annual Report and Accounts of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1989/90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Statement by Government accepting the above Report

[Placed in Library. See No LT-1883/91 for (a) and (b).]

(iv) (a) Annual Report and Accounts of the Bharat Heavy Electricals Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report

[Placed in Library See No. LT-1884/91 for (a) and (b).]

(v) (a) Thirty-seventh Annual Report and Accounts of the H.M.T. Limited, Bangalore, for the year 1989-90, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1897/91 for (a) and (b).]

(vi) (a) Twentieth Annual Report and Accounts of the Hindustan Paper Corporation Limited, New Delhi, for the year 1989-90 together with the Auditors' Report on the Accounts and the comments of the Auditor General of India thereon

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1895/91 for (a) and (b).]

(vii) (a) Ninth Annual Report and Accounts of the Cycle Corporation of India Limited, Calcutta, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library See No. LT-1876/91 for (a) and (b).]

(viii) (a) Annual Report and Accounts of the Maruti Udyog Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Statement by Government accepting the above Report

[Placed in Library See No. LT-1878/91 for (a) and (b).]

(ix) (a) Eighteenth Annual Report and Accounts of the Bharat Ophthalmic Glass Limited, Dur-

gapur, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report

[Placed in Library. See No. LT-1882/91 for (a) and (b)]

(x) (a) Thirty-eighth Annual Report and Accounts of the Hindustan Cables Limited, Calcutta, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Statement by Government accepting the above Report

[Placed in Library See No. LT-1879/91 for (a) and (b)]

(xi) (a) Thirty-third Annual Report and Accounts of the National Instruments Limited, Calcutta, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Statement by Government accepting the above Report.

[Placed in Library See No. LT-1877/91 for (a) and (b).]

(xii) (a) Annual Report and Accounts of the Andrew Yule and Company Limited, Calcutta, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library See No. LT-1881/91 for (a) and (b).]

(xiii) (a) Thirty-First Annual Report and Accounts of the Rehabilitation Industries Corporation Limited, Calcutta, for the

[Shri Desai Chowdhary]

Year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Statement by Government accepting the above Report.

[Placed in Library See No. LT-1880/91 for (a) and (b)]

(xiv) (a) Twentieth Annual Report and Accounts of the Engineering Projects (India) Limited, Ranchi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library See No. LT-1896/91 for (a) and (b).]

(xv) (a) Annual Report and Accounts of the Bharat Bhari Udyog Nigam Limited, Calcutta, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report

[Placed in Library See No. LT-1891/91 for (a) and (b)]

(xvi) (a) Forty-third Annual Report and Accounts of the Nepa Limited, Nepanagar, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1899/91 for (a) and (b).]

(xvii) (a) Annual Report and Accounts of the Hindustan Salts Limited, Jaipur, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report

[Placed in Library See No. LT-1894/91 for (a) and (b)].

(xviii) (a) Annual Report and Accounts of the National Industrial Development Corporation Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library See No. LT-1892/91 for (a) and (b)]

(xix) (a) Twenty-sixth Annual Report and Accounts of the Cement Corporation of India Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report

[Placed in Library See No. LT-1989/91 for (a) and (b)]

(xx) (a) Twenty-sixth Annual Report and Accounts of the Instrumentation Limited, Kota, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report

[Placed in Library See No. LT-1888/91 for (a) and (b)]

(xxi) (a) Annual Report and Accounts of the Bharat Leather Corporation Limited, Agra, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No LT-1887/91 for (a) and (b)]

(xxii) (a) Thirty-first Annual Report and Accounts of the Heavy Engineering Corporation Limited, Ranchi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No LT-1885/91 for (a) and (b)]

(xxiii) (a) Ninth Annual Report and Accounts of the National Bicycle Corporation of India Limited, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library See No LT-1886/91 for (a) and (b)]

(xxiv) (a) Annual Report and Accounts of the Sambhar Salts Limited, Jaipur, for the year 1989-90 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library See No LT-1893/91 for (a) and (b).]

II A copy each (in English and Hindi) of the following papers, under section 19 of the Coir Industry Act, 1953:—

(a) Thirty-sixth Annual Report of the Coir Board, Cochin, for the year 1989-90.

(b) Statement by Government accepting the above Report.

[Placed in Library See No LT-1902/91 for (a) and (b).]

III. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 24 of the Khadi and Village Industries Commissioner Act, 1950 --

(a) Annual Report of the Khadi and Village Industries Commission, Bombay, for the year 1989-90.

(b) Statement by Government accepting the above Report.

[Placed in Library See No LT-1903/91 for (a) and (b)]

IV. A copy each (in English and Hindi) of the following papers —

(i) (a) Annual Report and Accounts of the Central Tool Room & Training Centre, Calcutta, for the year 1989-90, together with the Auditors' Report on the Accounts

(b) Statement by Government accepting the above Report

[Placed in Library See No LT-1900/91 for (a) and (b)]

(ii) (a) Twentieth Annual Report and Accounts of the Central Institute of Tool Design, Hyderabad for the year 1989-90, together with the Auditors' Report on the Accounts

(b) Statement by Government accepting the above Report.

[Placed in Library. See No LT-1901/91 for (a) and (b)]

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(1.1) (a) Annual Report and Accounts of the Electronics Services and Training Centre, Ramnagar (U.P.), for the year 1989-90, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library See No LT-1898/91 for (a) and (b)]

(iv) (a) Annual Report and Accounts of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library See No LT-1899/91 for (a) and (b)]

V A copy (in English and Hindi) of the Ministry of Law & Justice (Legislative Department) Notification No 48, dated the 5th October, 1990, publishing the Lakshadweep Khadi and Village Industries Board Regulation, 1990.

[Placed in Library See No LT-1904/91.]

MESSAGE FROM THE LOK SABHA

THE Public Liability Insurance Bill, 1991.

SECRETARY-GENERAL, Madam, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha.

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Public Liability Insurance

Bill, 1991, as passed by Lok Sabha at its sitting held on the 7th January 1991."

Madam, I lay a copy of the Bill on the Table

MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC ACCOUNTS

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI SUBRAMANIAN SWAMY). Madam, I beg to move;

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate one member from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the unexpired portion of the term of the Committee vice Shri Kamal Morarka who ceased to be a member of the Committee on his appointment as a Minister of State, and do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to serve on the said Committee."

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE CENTRAL ADVISORY BOARD .. EDUCATION

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA). Madam, on behalf of Shri Bhagey Gobardhan, I beg to move:

"That in pursuance of paragraph 5(a) of the Government of India [Ministry of Human Resource Development (Department of Education)] Resolution No F-1-2/90-PN (D II), dated the 19th October 1990, read with